

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 386 (ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.10.2017**

NAME OF THE COMPANY: M/s As Technosoft Pvt. Ltd. M/s Goldsquare
Sales India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

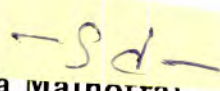
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Alok Kumar Gupta, AR for the Petitioner

Mr. Naresh Daksh, Advocate for the Respondent

ORDER

For orders. One page synopsis be filed by the parties by tomorrow.


(Ina Malhotra)
(Member (J))